

(c) whether Government have also probed into such cases and have booked the business houses which have been playing such dirty tricks, and if so, what are the names of the firms and what action has been taken against each one of them for this?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) to (c). In absence of the specific names and addresses of such firms it is not possible to gather the required information.

Formation of Consortium of Private Jute Mills in Association with S.T.C.

4433. SHRI BALASAHEB VIKHE PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that because of internecine competition between the jute mills in the private sector and the STC and those in the public sector, the export of jute goods is suffering adversely ;

(b) whether Government have explored the possibility of forming a consortium of private jute mills in association with the STC to promote export of jute goods in foreign countries so that the present competition within the industry is eliminated and the country can project its goods to the world market through one channel ; and

(c) if so, what has been the response of the private industry to such a proposal and how much of the jute trade is at present being done independently by the private jute mills and those by STC and other Government organisations separately ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) In the recent years export of jute goods has been adversely effected due mainly to depressed market condition as a result of persistent recessionary conditions in the developed countries and intensified competition from synthetic substitutes and Bangladesh. Inter se competition between private jute mills and public sector mills is not a cause for export slump.

(b) and (c). In the face of falling international prices, which have become very unremunerative, in order to generate and sustain export business, particularly, in the case of Sacking in Africa and Middle East, a consortium of STC and private mills have been formed for competitive sales on global tender basis. Proposals for extending the consortium approach to export of carpet backing cloth is being considered. In order to promote export of jute goods, STC has entered export marketing in the areas and items where India has to face keen competition from other countries. Private mills are having major share in the export business of jute goods.

World Bank Aid for Power Projects

4434. SHRI NAVIN RAVANI : Will the MINISTER OF FINANCE be pleased to state the details of the aid given by the World Bank for Power Project in the country during the last five years ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : During the last five years (1977-78 through 1981-82), Credit/Loan Agreements as per details given in Annexure, have been signed with International Development Association (IDA)/International Bank for Reconstruction and Development (IBRD) for assistance for Power Projects.

Statement

S. No.	Name of the Project	Credit/Loan Number	Date of signing	Credit/Loan Closing date	Amount (\$Million)
1.	Singrauli Thermal Power Project	Cr. No. 685-IN	1-4-77	31-12-83	150.00
2.	Korba Thermal Power Project	Cr. No. 793-IN	12-5-78	31-3-85	200.00
3.	Third Trombay Thermal Power Project	Ln No. 1549-IN	19-6-78	31-3-84	105.00
4.	Ramagundam Thermal Power Project	Cr. No. 874-IN	2-2-79	31-12-85	200.00
5.	Ramagundam Thermal Power Project	Ln No. 1648-IN	2-2-79	31-12-85	50.00
6.	Second Rural Electrification Corporation Project	Cr. No. 911-IN	21-6-79	31-3-84	175.00
7.	Second Singrauli Thermal Power Project	Cr. No. 1027-IN	5-6-80	31-3-88	300.00
8.	Farakka Thermal Power Project	Cr. No. 1053-IN	11-7-80	31-3-87	225.00
9.	Farakka Thermal Power Project	Ln No. 1887-IN	11-7-80	31-3-87	25.00
10.	Second Ramagundam Thermal Power Project	Ln No. 2076-IN	6-1-82	30-6-88	300.00
11.	Second Korba Thermal Power Project	Cr. No. 1172-IN	4-2-82	31-12-89	400.00

Functioning of Private Airlines in India

(d) if so, by when and if not, the reasons therefor?

4435. SHRI NAVIN RAVANI : Will the Minister of TOURISM & CIVIL AVIATION be pleased to state :

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) Yes, Sir.

(a) whether it is a fact that private airlines are still functioning in India;

(b) if so, the names of these companies and where they are operating;

(c) whether there is any proposal to nationalise them; and

(b) There are 10 private operators who have been issued with non-scheduled operators' permits valid upto 31-3-1983 as per list attached (Annexure 'A'). Out of these, two operators, namely M/s Pushpaka Aviation Bombay and M/s Huns Air, are permitted to operate international flights on Bombay-Sharjah-Bombay sector as associates of Air